
Devendra Dutt Shukla And Ors Vs Additional Commissioner Lko.And Ors

Miscellaneous Single No. 3391 Of 2008

Court: Allahabad High Court (Lucknow Bench)

Date of Decision: May 10, 2019

Acts Referred:

Constitution Of India, 1950 " Article 226#Uttar Pradesh Consolidation Of Holdings Rules, 1954 " Section 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109#Uttar Pradesh Land Revenue Act, 1901 " Section 33, 33(2), 33(2)(b), 39, 39(2)#Uttar Pradesh Consolidation Of Holdings Act, 1953 " Section 4, 6(1), 6(2), 9A(2), 27, 52

Hon'ble Judges: Devendra Kumar Upadhyaya, J

Bench: Single Bench

Advocate: Aseem Chandra, Krishna Chandra, Somesh Tripathi, R.N. Gupta

Final Decision: Allowed

Judgement